

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/144/2016
NAME OF THE PETITIONER(S) : C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	D. Jayalakshmi KSRD CO	Counsel for petitioner	D. Jayalakshmi
2.	Deepa M for B. Shanaray	Counsel for respondents	Deepa M

ORDER

Counsels representing both the parties are present and prayed for time to make submissions in relation to the settlement talks between the parties. Time is enlarged finally at request. Put up on 02.01.2018.

- Sd-
S Vijayaraghavan
Member (Technical)

- Sd-
K Anantha Padmanabha Swamy
Member (Judicial)